

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3251**

TO BE ANSWERED ON THE 29TH MARCH, 2023/ CHAITRA 8, 1945 (SAKA)

BUDGETARY ALLOCATIONS FOR VIBRANT VILLAGES PROGRAMME

3251 SHRI SUSHIL KUMAR MODI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the budgetary allocations made for the Vibrant Villages Programme during FY 2022-23 and 2023-24 respectively;

(b) the number of districts, border blocks and villages identified by Government under the programme, State-wise;

(c) details and funds earmarked for development work including essential infrastructure development and creation of livelihood opportunities as envisaged under the programme;

(d) the progress achieved under the programme as on date;

(e) whether Government has data on the number of residents who have migrated from these border villages in the last five years; and

(f) if so, year-wise details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (d): The Government has approved 'Vibrant Villages Programme (VVP)', on 15.02.2023 covering 2967 villages in 46 border blocks of 19 districts in 4 States and 01 UT viz. Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh abutting northern border. Out of these 2967 villages, 662 villages in the aforesaid mentioned States/UT have been identified for coverage on priority.

State/UT wise list of 662 villages are as follows:

Arunachal Pradesh : 455
Himachal Pradesh : 75
UT of Ladakh : 35
Sikkim : 46
Uttarakhand : 51

Financial allocation approved for the VVP from 2022-23 to 2025-26 is as below:-

Scheme Component	Cost Estimate/Proposed Outlay (₹in Crore)				
	FY 2022-2023	FY 2023-2024	FY 2024-2025	FY 2025-2026	Total
Road component	0.00	500.00	1000.00	1000.00	2500.00
Other components	50.00	700.00	750.00	800.00	2300.00
	Grand Total				4800.00

As the programme has been approved on 15.02.2023, budgetary allocation could not be provided for VVP during Financial Year (FY) 2022-23. Budgetary provision for FY 2023-24 would be available in due course in view of the approved financial allocation.

Under the Vibrant Villages Programme, following focus areas of interventions have been identified for comprehensive development of villages- (i) Economic Growth – Livelihood generation (ii) Road Connectivity (iii) Housing & Village Infrastructure (iv) Energy including renewable energy through Solar and Wind power (v) Television & Telecom Connectivity including setting up of IT enabled Common Service Centre in the village (vi)

**Regeneration of eco-system (vii) Promotion of tourism & culture (viii)
Financial inclusion (ix) Skill development & entrepreneurship (x)
Development of co-operative societies for managing livelihood
opportunities including agriculture/horticulture, cultivation of medicinal
plants/herbs etc.**

**Concerned States/UT have been informed about the approval of
programme and requested to initiate planning process for the villages. They
have also been requested to organize activities like fairs/festivals, cultural
programme, visit of school children, visit of senior state/district officials,
tourism related activities, promotion of handicrafts etc. in the villages
identified for coverage on priority. Similarly, Central Ministries/Departments
have been requested to ensure convergence of their ongoing Central Sector
and Centrally Sponsored Schemes and organize activities of their
Ministries/Departments in the identified villages.**

**(e) & (f): The year-wise data for last five years in respect of residents
migrated from the border villages, identified for coverage under VVP, is not
available.**
